

**Office of
The District Judge
Dakshin Dinajpur at Balurghat**
ENGLISH DEPARTMENT

ORDER

No. 69 /

Dated Balurghat, the 09th June, 2020

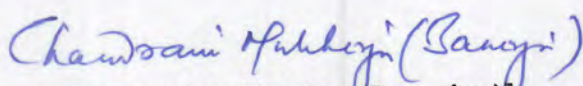
In partial modification of order number 68 dated 08.06.2020 it is hereby notified that:

1) In paragraph 5 it is to be further read that - ' Bail applications are to be filed by physical process to be routed in the manner stated in paragraph 25 of this Order and affidavits to be made from Notary.'

2) In paragraph 25 it is to be further read that- 'For the Court of District Judge, Dakshin Dinajpur, 10 number of Civil cases and 04 number of Criminal cases will be initially permitted to be filed on each working day until further order.'

3) This order as well as this office's order number 68 dated 08-06-2020 is revisable subject to further orders of the Hon'ble High Court at Calcutta. The order be communicated to the Hon'ble High Court at Calcutta through email. Considering the prevailing exceptional circumstances arising out of COVID-19 pandemic this order be circulated among all concerned via e-modes of communication. In the emergent situation the order be also uploaded in the official website of the District Judgeship for information to the Ld. Lawyers, staff and litigant public at large.

Inform.

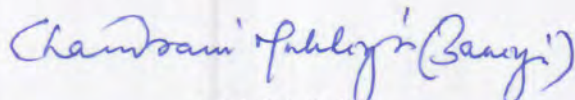

[Chandrani Mukherjee (Banerjee)]
District Judge
Dakshin Dinajpur at Balurghat

Memo No. 531 (33)/G

Dated Balurghat, the 09th June, 2020

Copy forwarded for information and taking necessary action, if any, to:

- 01-06) The Additional District & Sessions Judge, 1st / 2nd / 3rd / Special / F.T. Court, Balurghat / Buniadpur
- 07-09) The C.J.M. / A.C.J.M. / Civil Judge (Sr. Division) / Balurghat / Buniadpur
- 10-11) The Civil Judge (Junior Division), Balurghat / Buniadpur, Dakshin Dinajpur
- 12-14) The J.M / J.M, 2nd Court, Balurghat / Buniadpur
- 15-23) The Judge-in-Charge of Nezarath / Accounts / C.D. / F&S / D.R.R., Balurghat / Buniadpur
- 24-25) The Public Prosecutor / The A.P.P., Balurghat / Buniadpur, Dakshin Dinajpur
- 26-27) The Govt. Pleader / Adl. Govt. Pleader, Balurghat / Buniadpur, Dakshin Dinajpur
- 28-29) The Secretary, Bar Association, Balurghat / Buniadpur, Dakshin Dinajpur
- 30-31) The Secretary, Law Clerk Association, Balurghat / Buniadpur, Dakshin Dinajpur
- 32-33) The G.R.O., Balurghat / Buniadpur, Dakshin Dinajpur


District Judge
Dakshin Dinajpur at Balurghat